

SPECIAL BENCH
COURT - I

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/195(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS ANKUR TIE-UP PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physical)

Mr. S.K. Tiwari, Adv. : For Petitioner
Ms. Neha Somani, Pr.CS : For Respondent

ORDER

1. Ld. Counsel/Authorized Representative for the parties present.
2. Ld. Counsel appearing for the Company seeks two weeks' time to file rejoinder.
Time is allowed.
3. Post this matter on **23/06/2023**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)